

GOVERNMENT OF JAMMU AND KASHMIR
DEPARTMENT OF LAW, JUSTICE AND PARLIAMENTARY AFFAIRS
(Power Section) Civil Secretariat
Srinagar/Jammu

Notification

Jammu, the 10th of October, 2025

S.O 257 .- In exercise of the powers conferred under sub-section (1) of Section 14 of the Bharatiya Nagarik Suraksha Sanhita, 2023, the Government hereby appoint officers **annexed in Annexure-A** to be the Executive Magistrates, who shall exercise all the powers of an Executive Magistrate within their respective territorial jurisdiction of District Budgam in view of bye -Assembly Election 2025 to 27-Budgam Assembly Constituency.

By Order of the Government of Jammu and Kashmir.

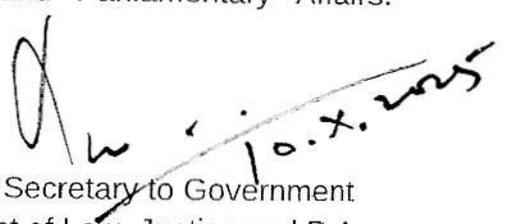
Sd/-
(Achal Sethi)
Secretary to Government

No. LAW- Powr/7/2023-10

Dated :- 10 -10- 2025

Copy to the:- .

1. Chief Electoral Officer, J&K.
2. Joint Secretary (J&K), Ministry of Home Affairs, Government of India.
3. Divisional Commissioner, Kashmir.
4. District Election Officer, Budgam. This is with reference to letter No. DEO/Bud/2025/855 dated: 09-10-2025.
5. General Manager, Government Press, Jammu for publication in an extra ordinary issue of the Government Gazette.
6. S.O. section, Department of Law, Justice and Parliamentary Affairs. (W.7.S.C).
7. Incharge Website section


Additional Secretary to Government
Department of Law, Justice and P.A.

Annexure-A to SO. 257 of 2025 Dated:- 10-10-2025

S.No	Name of Officer/ Official	Designation
1.	Sofi Rayees Ahmad	Lecture HSS, Dalwan
2.	Imtiyaz Ahmad Reshi	Naib Tehslidar, Yarikhah
3.	Akhter Ahmad Babba	Naib Tehslidar ,Shoolipora
4.	Arshid Majeed	Naib Tehslidar, Nagam
5.	Syed Khurshid Ahmad	Lecture GHSS Budgam
6.	Mohd Yousuf	Naib Tehslidar, Waterhail
7.	Abdul Qayoom	Naib Tehslidar, Beerwah
8.	Fayaz Hussain Khan	Naib Tehslidar, Magam
9.	Manzoor Ahmad	Naib Tehslidar, Parnewa
10.	Abdul Majeed	Naib Tehslidar, Humhama